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REVISED RULES FOR ADMISSION INTO POST GRADUATE MEDICAL COURSES (AYURVEDA/UNANI/HOMOEOPATHY) IN THE MEDICAL COLLEGES IN THE STATE OF ANDHRA PRADESH

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REVISED RULES FOR ADMISSION INTO POST GRADUATE MEDICAL COURSES (AYURVEDA/UNANI/HOMOEOPATHY) IN THE MEDICAL COLLEGES IN THE STATE OF ANDHRA PRADESH

In exercise of the powers conferred by sub-section (1) of Section 15 read with Section 3 of the Andhra Pradesh Educational

Institutions (Regulation of Admission and Prohibition of Capitation fee) Act, 1983 (A.P.Act No. 5 of 1983) and in supersession of all the rules issued earlier in respect of the admissions into Post Graduate Courses Ayurveda/Unani/Homoeopathy in Department of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH), the Governor of Andhra Pradesh hereby makes the following rules for admission in to the Post Graduate Medical courses in Ayurveda, Unani and Homoeopathy in the State of Andhra Pradesh.

1. Short title and applicability :-

- (i) These rules may be called the "Rules for admission into M.D. courses Ayurveda, Unani and Homoeopathy in the colleges of Indian Systems of Medfcine and Homoeopathy in the State of Andhra Pradesh".
- (ii) They shall apply to M.D. courses Ayurveda, Unani and Homoeopathy in the Medical Colleges of Indian System of Medicine and Homoeopathy in the State of Andhra Pradesh.
- (iii) They shall come into force with immediate effect.

2. Number of Seats :-

- (a) Seats In M.D. Courses in Ayurveda, Unaniand Homoeopathy Medical Colleges shall be notified by the Commissioner, Department of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy, Andhra Pradesh.
- (b) 50% of seats for M.D. (Ayurveda, Homoeopathy and Unani) are open for candidates from outside the State and only for such courses as directed by Government of India and is run as a Central Sponsored Scheme. The Commissioner, Indian Medicines and Homoeopathy will notify every year to the Nandamuri Taraka Rama Rao University of Health Sciences, the number of seats and the name of the course for which such 50% of seats are reserved.

3. Reservations :-

- (i) 15%, 6% and 25% of the seats available in each course shall be reserved for S.C., S.T., and B.C. respectively,
- (ii) A candidate claiming reservation under clause (i) above shall produce a certificate of his/her social status in the form specified in the Annexure-II appended to the application.

- (iii) In the subjects, where the No. of seats are 4 or more, the reservation to Scheduled caste. Scheduled Tribe and Backward Class shall be followed. If the No. of seats are less than 4, the reservation whatsoever shall not be made applicable.
- (iv) The seats reserved for the Scheduled Caste shall be made available to the Scheduled Tribes and vice-versa. if qualified candidates are not available in these categories. The seats reserved for both Scheduled Caste, and Scheduled Tribes shall be made available to the candidate in general pool, if qualified candidates belonging to the Scheduled Caste and Scheduled Tribes are not available.
- (v) All the seats in respect of Salya. salakya and Prasuthi thantra (SSP) will be treated as one unit for the purpose of Rule of Reservation as per Roster system.
- (vi) The candidates will be allotted speciality subject at the time of admission by the selection committee based on the marks and higher ranking.
- (vii) 15% of seats in clinical subjects and 30% of seats in non-clinical subjects are reserved for in-service candidates in each category. Candidates selected on merit in the respective categories shall be counted against in-service quota, candidates working on contract basis, consolidated pay basis, daily honorarium and ad-hoc basis are not considered as regular service candidates.

Explanation: An in-service candidate is one who has put-in a minimum of three years of regular service under "Andhra Pradesh Indian Medicines and Homoeopathy Service Rules".

4. Reservation in favour of local candidates :-

Admission to 85% of the seats shall be reserved in favour of and allocated among the local candidates in relation to the local area in respect of the Andhra University including the Nagarjuna University area, the Osmania University including the kakatiya University area and S.V. University including the Sri Krishna Devaraya University area in the ratio of 42:36:22 respectively. While determining the number of seats to be reserved in favour of local candidates, in respect of local area any fraction of 0.5 and above shall be counted as one provided that there shall be at least one unreserved seat.

5. Local Area :-

- (i) The part of the State comprising the Districts of Srikakulam, Vizianagaram, Visakhapatnam, East Godavari, West Godavari, Krishna, Guntur and Prakasham shall be regarded as the local area in respect of the Andhra University and the Nagarjuna University.
- (ii) The part of the State comprising the Districts of Adilabad, Hyderabad (including the twin cities of Hyderabad and Secunderabad), Rangareddy, Karimnagar, Khammam, Medak, Mahaboobnagar, Nalgonda, Nizamabad and Warangal shall be regarded as the local area in respect of the Osmania University and the Kakatiya University.
- (iii) The part of the State comprising the Districts of Ananthapur, Kurnool, Chittoor, Cuddapah and Nellore shall be regarded as local area in respect of S.V. University and Sri Krishna Devaraya University.

6. Local Candidate :-

- (i) Acandidate foradmission to any course of study shall be regarded as local candidate in relation to local area:
- (a) If he/she has studied in any educational institution(s) in such local area for a period of not less than four consecutive academic years ending with the academic year in which he/she appeared or as the case may be, first appeared in the relevant qualifying examination; or
- (b) Where, during the whole or any part of the four consecutive academic years ending with the academic year in which he/she appeared or, as the case may be, first appeared for the relevant qualifying examination, if he/she has not studied in any educational institution, if he/she has resided in that local area for a period of not less than four years immediately preceding the date of commencement of the relevant qualifying examination in which he/she appeared or as the case may be, first appeared.
- (ii) A candidate for admission to any course of study who is not regarded as a local candidate under sub-rule (i) above in relation to any local area shall:
- (a) If he/she has studied in an educational institution in the State of a period of not less than seven consecutive academic years ending with the academic year in which he/she appeared or as the case may be, first appeared for the relevant qualifying examination

be regarded as a local candidate In relation to:

- (i) such local area where he/she has studied for the maximum period out of the said period of seven years; or
- (ii) where the period of his/he study in two or more local areas are equal, such local area where he/she studied last in such equal periods, or
- (b) If during the whole or any part of the seven consecutive academic years ending with the academic year In which he/she appeared or, as the case may be. first appeared for the relevant qualifying Examination, he/she had not studied in the educational institutions In any local area, but has resided in the State during the whole of said period of seven years, be regarded as local candidate in relation to:
- (i) Such localareawherehe/shehas resided for the maximum period out of the said period of seven years; or
- (ii) Where the periods of his/her residence in two or more local areas are equal, such local area where he/she resided last in such equal periods.

Explanations:

- (i) "Educational institutions" means a University or any educational institution recognized by the State Government, a University or any other authority competent on that behalf:
- (ii) "Relevant qualifying examination" means the minimum educational qualification required for admission in to the relevant course of study.

(iii)

- (a) In reckoning the consecutive academic years during which a candidate has studied any period of interruption of his/her study by reasons of his/her failure to pass any examination shall be disregarded; and
- (b) Any period of his/her study in a State-wide University or a State wide educational institution shall be disregarded.
- (iv) The question whether any candidate for admission to any course of study has resided in any local area shall be determined with reference to the places where the candidate actually resided

and not with reference to the residence of his/her parent or quardian.

(v) If a local candidate in respect of a local area is not available to fill up any seat reserved or allotted in favour of local candidate in respect of that local area, such seat shall be filled as if it has not been reserved.

<u>7.</u> The following categories of candidates are eligible to apply for admission to the 15% of Unreserved Seats:

- (i) All candidates defined under Rule 6.
- (ii) Candidates, who have resided in the State for a total period of ten years excluding periods of study outside the state, or either whose parents have resided in the State for a total period of ten years excluding periods of employment outside the State.
- (iii) Candidates whose parents are in the employment of this State or Central Government. Public Sector Corporations, Local Bodies, Universities and other similar quasi- public institutions within the State.
- (iv) Candidates who are spouses of those in employment of this State or Central Government. Public Sector Corporations, Local Bodies. Universities and educational institutions recognized by the Government, a University or other competent authority and similar other quasi Government institutions within the State.
- (v) Candidates who are employees in the State Government undertakings, Public Sector Corporation, Local Bodies, Universities and other similar quasi-public institutions within the State.
- (vi) Candidates who are the spouses of the local candidates as per Rule 6.

8. Notification :-

A notification shall be issued by the N.T.R. University of Health Sciences, A. P. Vijayawada inviting applications from the, eligible candidates to appear for the entrance test for admission to Post Graduate Degree Courses in Ayurveda/Unani/Homoeo.

8A. Applications :-

(a) The candidate may obtain the application form and prospectus governing the rules of admission either in person by submitting a Demand Draft as fixed by the N.T.R. University of Health Sciences,

Vijayawada in favour of the Registrar, N.T.R. University of Health Sciences, Vijayawada on any nationalized bank payable at Vijayawada OR by post enclosing a self-addressed envelope of 20 cms x 25 cms duly affixing adequate stamps.

- (b) The entire procedure of admission i.e., calling for application, receipt of application, scrutiny of eligibility, issue of Hall tickets, conduct of entrance examination, declaration of results list etc., shall be dealt with by the N.T.R. University of Health Sciences, Vijayawada.
- (c) The filled in application forms received after the time and the date shall be rejected. The N.T.R. University of Health Sciences shall not be responsible for non-receipt of application or for its delay in postal transit.
- (d) Application forms without required certificates, incomplete entries and form ineligible candidates will be summarily rejected.
- (e) The following shall be enclosed to the filled-in application form:
- (i) Attested copy of the provisional/ Original Degree Certificate of the qualifying examination,
- (ii) Attested copies of memo of marks obtained in all examinations of the qualifying examination (from 1st year to final year)
- (iii) Attested copy of Date of Birth Certificate.
- (iv) Two conduct certificates (one should be from the head of the Institution, where he/she studied the qualifying examination.
- (v) Attested copy of House Surgency/ Interneeship Certificate,
- (vi) Certificate of Caste or Social Status as in proforma Issued by Mandal Revenue Officer concerned,
- (vii) Study certificate/Residence certificate in support of local/Non-local status where applicable,
- (viii) Nativity Certificate issued by Revenue Official not below the rank of District Revenue Authority by the candidates claiming the seat under the seats reserved for outside the State candidates.
- (ix) Attested copy of Medical Registration Certificate,
- (x) Service certificate if he/she is in-service issued by the concerned Directorate.

(xi) Any other certificate as may be prescribed by the N.T.R. University of Health Sciences, Vijayawada.

9. Eligibility for Admission :-

- (i) The Post Graduate Course leading to Doctor of Medicines in Ayurveda/ Unani/Homoeopathy are open to the holders of BAMS/BUMS/BHMS/MBS (H)Degree of N.T.R. University of Health Sciences and holders of Degree of any other University/Statutory body included in the 2nd schedule to the Indian Medicines Central Council Act, 1970, the candidates who have joined BAMS/Course after 15-7-1995 shall pass the subject concern at degree level in first attempt.
- (ii) The candidate should have completed training as Internee/House Surgency as on the date of notification,
- (iii) For In-service candidates (3) years of regular service shall be calculated, as on the date of notified by the N.T.R. University of Health Sciences. Vijayawada.
- (iv) "Candidates coming from within the State who are already admitted and studying M.D. (Ayurveda/Unani/ Homoeopathy) for Courses shall not be permitted to appear M.D. (Ayurveda/Unani/Homoeopathy) entrance test unless they discontinue the course by the remitting the bond amount and the stipend taken up to that date before submitting application form and such candidates shall submit the discontinuance certificate issued by the head of the institution along with the application.
- (v) Candidates who are already holding a Post Graduate Degree in Ayurveda/ Unani/Homoeopathy in any subject shall not be eligible to appear for Entrance Test for admission into another Post Graduate (Ayurveda/ Unani/Homoeopathy).

10. Entrance Test :-

- (i) The Entrance Test will be conducted at venue to be notified by the NTR UHS and the modalities of conductingentrance test shall also be notified by 8 the NTR UHS from time to timefor admission of candidates. The merit obtained by the candidate in the Entrance Test shall be considered for admission into the same academic year.
- (ii) The syllabus for the Entrance Test shall be that of the qualifying examination in Ayurveda, i.e. BAMS, Unanii.e., BUMS and Homoeopathy I.e. BHMS N.T.R. University of HealthSciences,

Vijayawada, Andhra Pradesh.

- (iii) The question paper will be in English, Telugu and Urdu.
- (iv) Marks: Minimum marks required for pass in the entrance test are as follows:
- (i) 40 per cent for SC and ST candidates and
- (ii) 50% for all other candidates.

11. Constitution of Entrance Test Committee :-

The Vice-Chancellor, N.T.R. University of Health Sciences, Andhra Pradesh shall constitute Entrance Test Committee for conduct of Entrance Test.

12. Constitution of Valuation Committee :-

The Vice-Chancellor of Nandamuri Taraka Rama Rao University of Health Sciences, Andhra Pradesh, shall constitute a valuation committee for valuation of scripts of Entrance Test and for preparation of merit list as per regulations.

13. Merit List :-

- (i) The valuation committee shall, after completion valuation of entrance test papers prepare a master merit list for various categories prepared either manually or mechanically.
- (ii) Merit list shall be prepared on the basis of marks obtained in the Entrance Test, subject to sub-rule (iii) of this rule.
- (iii) In the case of equal number of marks In the Entrance Test, the total percentage of marks in the qualifying examination shall be taken into consideration for fixing the merit of candidate, if the Entrance Test marks and the qualifying examination marks are also equal, marks obtained in the concerned subject of the qualifying examination shall be taken into consideration, if the candidate opts for the same subject.
- (iv) Marks of the candidates in order of merit and in order of Hall Ticket number will be displayed on the notice board of the University and at respective Colleges of Indian Systems of Medicine and Homoeopathy.
- (v) Re-totalling of marks: Any candidate who wishes to have retotalling of marks, should apply to the Registrar, N.T.R. University of Health Sciences, Vijayawada within (5) days of announcement of

the results enclosing a fee of Rs. 500/- or as may be prescribed from time to time by N.T.R. University of Health Sciences, Vijayawada by crossed D.D. drawn in favour of Registrar N.T.R. University of Health Sciences. Vijayawada payable at Vijayawada.

14. Constitution of Selection Committee :-

- (i) The Vice-Chancellor shall constitute a Selection Committee,
- (ii) The Selection Committee shall provisionally select the candidates as per these Rules from among the candidates who passed the entrance Test and as per merit list.
- (iii) On the dates notified the Candidates shall be called in order of merit by the Committee and selection and allotment of courses will be done based on the option excessed by the candidates in order of merit at the time of counseling. The selection will be made only from among the candidates who are physically present, when their hall- ticket numbers are called out in order of merit.
- (iv) The claims of the candidates will not be considered, if they are absent when called at the time of selection. If a candidate on merit is absent for selection, when he/she is called, then next in the merit would be selected. The selected candidates shall submit their original certificates to the Selection Committee,
- (v) The candidates shall be called to appear before the Selection Committee one after another and they shall not enter the Selection Committee room in groups. Any person who obstructs the proceedings of the Selection Committee or otherwise misbehaves or causes disturbance at the Selection Committee meeting will be liable for disciplinary action as may be taken by the University.
- (vi) The Selection Committee shall have power to review the provisional selection in case of any errors, misrepresentation, fraud, or glaring injustice. In all matters relating to selection and admissions the decision of the Selection Committee shall be final and binding on the candidates and selections cannot be questioned after admissions are closed.
- (vii) If a candidate after choosing the subject fails to pay fees or after paying the fees fails to submit the bond, his/her selection stands cancelled automatically. He/she shall not be considered for selection for the same or any subject on the basis of merit in the .entrance test during the same academic year. If a candidate is

absent at the first selection, he/she will be considered for selection at the subsequent selection in the available courses.

15. Conditions of Admission :-

- (i) The respective Principals of Indian Systems of Medicine and Homoeopathy shall very the correctness of documents. On his satisfaction he shall direct the candidates to credit the College fee etc. immediately.
- (ii) Candidates Joining courses shall exepute a bond a non-Judicial stamp paper of value of Rs. 100/- in the form specified in Annexure-I to complete the prescribed period of training or in default to pay Rs. 10.000/- or an amount as may be prescribed by N.T. R University of Health Sciences, Vijayawada and refund the stipend received up to that date to Government.
- (iii) The Original Certificates submitted shall not be returned to the candidates till they complete their course and appear for the Final University

Examination. However, the candidates may withdraw from the course before the second/final selections and the bonds executed by them shall be returned to them.

- (vi) Payment of Fees:
- (a) Tuition Fee: The selected candidates have to pay tuition fee and other constituent fee. special fee and caution money deposits at the rates laid down for the purpose from time to time subject to the conditions laid therein at the time of admission. The regulations governing the same will be In formed.
- (b) All the selected candidates shall pay the following fee or as may be revised from time to time by N.T.R. University of Health Sciences payable at Vijayawada in form of crossed demand draft on ANY NATIONALISED BANK in favour of the Registrar N.T.R University of Health Sciences, Vijayawada payable at Vijayawada on the date of selection. The fee once paid shall not be refund under any circumstances.
- (i) Registration Fee Rs. 2000/-
- (ii) Admisstion Fee RS. 700/-
- (iii) I.U.T/Sports Fee Rs. 200/- per annum

(iv) Student welfare Fund Rs.100/-per annum

16. Attendance :-

- (i) Candidates selected to various courses shall be whole time students. Service candidates may apply for study leave and are require to produce the orders where in such leave has been sanctioned to them, from the competent authority within three months after joining the course.
- (ii) The post graduate students shall put- in 85% of attendence in all subjects separately before they appear for final examination. However, 10% of attendance may be relaxed by the Vice-Chancellor on production of medical certificate in deserving cases.
- Sanction of leave of absence beyond (3) months and termination of studentship: Every student shall attend his/her classes (Theory, Practicals and Clinical) on all working days unless he/she is granted leave of absence by the Principal. If a student is absent continuously for a period of (91) days or more and seeks to attend the course before one permission year discontinuation his/her application shall be forwarded to the Registrar with the recommendation of the Principal. If the Vice-Chancellor is satisfied with the reasons, he may grant leave of absence attaching such conditions as he may deem necessary, candidates who are absent for a continuous period of one year or more without permission shall be deemed to have forfeited the admission into the course and his/her studentship shall stand cancelled without any further notice.
- (iv) 15 days of vacation may be given to post-graduate students at the end of each academic year, during the course of study with stipend. However, this shall not apply to in-service candidates.
- (v) Maternity Leave: Post Graduate students are eligible for Maternity Leave not exceeding (30) days without loss of stipend.

17. Private Practices :-

- (i) No Post Graduate student shall do any private practice, or consultation practice and shall not accept any part time employment during the Post Graduate course.
- (ii) Candidates are required to follow the rules and regulations of the College and should also abide by the regulations of the University and they shall not make any correspondence with higher

authorities directly without prior permission of the Professon of the concerned Unit and Principal.

18. Accommodation :-

Candidates selected are required to stay in the Hostel wherever accommodation is available.

19. Stipends :-

- (i) Stipends may be paid to the Post Graduate students who are regular in attendance and show good progress every month in their academic pursuits. The total period during which the stipends may be paid to the students shall not exceed thirty six (36) months- for the course. No candidates will be eligible to draw the stipend for more than thirty six (36) months during the entire Post Graduate study period.
- (ii) In-service candidates shall not be paid stipend if they draw leave salary or salary.
- (iii) All the selected candidates are required to pay the admission fee, tuition fees, deposits etc., as per rules in force.

20. Commencement of the Course :-

The course shall be commenced as per the date mentioned by the respective colleges of Indian Systems of Medicine and Homoeopathy. The duration of the course shall be calculated from the date of commencement of the course and shall be uniform for all the candidates Irrespective of their individual dates of admission.

21. Closure of Admission :-

- (i) Admissions shall be closed one month after commencement of the course.
- (ii) Any vacancy arising as on the day of closure of admissions or after closure of admissions shall not be filled-up.

22. Period of Study :-

- (i) The period of training of Doctor of Medicine in Ayurveda/Unani/ Homoeopathy Post Graduate Degree shall be of three (3) years duration in the system concerned.
- (ii) The course shall comprise of two parts:
- (a) A pre-registration course of one academic year duration, during

which period a student undergoes training in the subjects for Doctor of Medicine in Ayurveda/Unani/ Homoeopathy Degree Part-I Examination and take part in seminars, group discussions, herbal and education tours, clinical meetings, extension lectures etc.

(b) In the subsequent two years course, the student will have intensive training and specialization in the subject concerned.

23. Medium of Instruction :-

Telugu/English/Urdu shall be the medium of Instruction and examination at the Post Graduate level.

24. Powers of the Principal :-

Not withstanding anything contained in these rules, the Principal of the respective Colleges of Indian Systems of Medicine and Homoeopathy may at any time before completion of the Post Graduate course either on his own motion or on the application of any person after due and proper enquiry and after giving the person two weeks time from the date of the receipt of the show cause notice to submit a written application and or a personal hearing, order the cancellation of admission to the first Post Graduate course if in his opinion such candidates has furnished fraudulent or incorrect information in the application form or in the documents attached, certificates enclosed thereto, or in any other fraudulent manner, obtained admission into such course. Against any such order of the Principal an appeal shall lie to the N.T.R. University of Health Sciences, Andhra Pradesh, Vijayawada.

25. Power to amend Rules and Review Selection or Cancellation of Admission of candidates:

- (i) The Government shall have the power to add or to delete or amend or alter these rules from time to time.
- (ii) The University may either suo motu or on an application made to them, call for and examine records relating to any selection or admission or cancellation thereof made by the authority in charge of selection or admission for the purpose of satistying themselves as to the legality or regularity of such selection or admission orders in relation thereto, as they deem fit including cancellation of the selections already published or admissions already made provided that the University may before cancelling such selection or admission give an opportunity to the authority in charge of selection or admission and to the person effected to show cause against such cancellation.

26. In-Service candidates :-

- (i) In-service candidates shall join the course on or before the commencement of course after getting relief from the concerned Institution. The Commissioner of Department of AYUSH., shall relieve them if they apply for relief enclosing a copy of the selection and allotment order issued by the Member Secretary.
- (ii) In-service candidates of Indian System of Medicine and Homoeopathy Department who have put-in three (3) years of regular service or more and are selected as in-service candidate for admission in Clinical subjects and non-clinical subjects will be deputed with full pay and allowances in the teaching institutions or In the Hospitals attached to the teaching Institutions to prosecute post graduate studies for a period of three (3) years. On selection a n d allotment the Commissioner, Indian Medicines and Homoeopathy Department shall Issue relief orders to the in-service candidates and permit to join the course.
- (iii) Any candidate In Government service other than the "inservice" candidate if selected for any Post-Graduate course, shall not be entitled for allowances or any kind of leave including extraordinary leave for prosecuting Post Graduate course unless he has put in minimum of three (3) years of service, on duty, in the respective service.